

and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

(iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture and Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.

(iv) The gap in the demand and domestic production of fertilizer is met through imports.

Purchase of medicines from IDPL, Rishikesh

†1319. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of institutions, which were supplied medicines manufactured by IDPL, Rishikesh (Uttarakhand) before its closure, the details thereof for last five years;

(b) whether Government of India also used to buy medicines from IDPL, Rishikesh;

(c) if so, the reasons for stopping purchase of medicine from it by Government and since when;

(d) whether Government has purchased the same kind of medicines from private medicine companies after closure of the plant; and

(e) if so, year-wise details of medicines purchased till now after closure of the plant?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) Indian Drugs and Pharmaceuticals Ltd. (IDPL), Rishikesh Plant is not closed. It is supplying medicines to Government Institutions including Government of India throughout the country. The main Government Institutions which purchased drugs and medicines from IDPL, Rishikesh under Pharmaceutical Purchase Policy (PPP) are ESI, PSE Hospitals, Hospitals run by Defence Ministry, Ministry of Health & Family Welfare and Ministry of Railways and Some State Governments like Haryana, Rajasthan, Puducherry, Telangana and Andhra Pradesh. Year-wise Production Figures of IDPL Rishikesh (5 Years figure) is given in the table below:

†Original notice of the question was received in Hindi.

(₹ in lakhs)

Financial Year	Production
2010-11	1616.00
2011-12	1804.91
2012-13	2010.40
2013-14	2202.83
2014-15	2203.40
TOTAL	9837.54

Requirement of natural gas for urea projects

1320. SHRI T.K. RANGARAJAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- the total quantity of natural gas required per day for urea projects;
- the unit-wise price of natural gas;
- the quantity of natural gas required for all ongoing urea projects including those which are being revived, unit-wise; and
- the total amount of subsidy granted to manufacturing units of urea during last three years, unit-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) The details of unit-wise requirement of natural gas for urea units is given in the Statement-I (See below).

(b) As per uniform natural gas price for all the urea units which is applicable from 01st June, 2015, the present natural gas price is ₹ 622.47/MMBTU/GCV.

(c) Each proposed urea project to be set up under New Investment Policy (NIP) – 2012 and its amendment thereof, would require 2.4 MMSCMD of Natural Gas.

So far as revival of urea projects is concerned, Sindri, Gorakhpur and Ramagundam units of Fertilizer Corporation of India Limited (FCIL) and Barauni unit of Hindustan Fertilizer Corporation Limited (HFCL) would each require 2.4 MMSCMD of gas, which is likely to arise by 2018-19.

(d) The details of unit-wise total subsidy granted to urea manufacturing units during the period from 2012-13 to June, 2015 is placed at is given in the Statement-II.